

SECTION XVI

**LISTED ON: 06.11.2024
COURT NO.: 6
ITEM NO. : 124**

**IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

**CIVIL APPEAL NO. 2808 OF 2024
(PRAYER FOR INTERIM RELIEF)**

STATE OF WEST BENGAL & ORS.

...APPELLANTS

Versus

SMT. MINAKSHI DE & ORS.

...RESPONDENTS

OFFICE REPORT

The matter above-mentioned was listed before the Hon'ble Court on 06.02.2024, when the Hon'ble Court was pleased to pass the following order:-

"Heard Mr. Rakesh Dwivedi, learned Senior Counsel for the petitioners. Also heard Mr. Navniti Prasad Singh, learned Senior Counsel appearing for the respondents.

2. The delay in filing application for substitution is condoned, abatement is set aside and application for substitution to bring on record the legal representative(s) of deceased is allowed. Accordingly, IA No. 148650/2023, IA No. 148652/2023 and IA No. 148644/2023 are allowed.

3. Leave granted.

4. In the meantime, the contempt proceedings are stayed.

5. List on 6th November 2024."

It is submitted that 3 Lrs. of deceased respondent no. 27 have been brought on record vide above Court's order. Accordingly cause title has been amended and included in Civil Appeal paper-books. Copy of the above order has been sent to the High Court.

It is further submitted that there are 26 respondents and 3 Lrs. Of deceased respondent no.27 in the matter above-mentioned. Respondent nos. 1 to 23 and 3 Lrs. of deceased respondent no.27 are represented through Ms. Anjani Aiyagari, Advocate. She has also filed counter-affidavit on behalf of respondent nos. 1 to 23 (Copy of the counter-affidavit has been placed with SLP paper-books). Service is complete on

respondent nos. 24 to 26 but no one has entered appearance on behalf of said respondents.

Service is complete.

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 5th day of November, 2024.

ASSISTANT REGISTRAR

Copy to:

Ms. Madhumita Bhattacharjee, Advocate
Ms. Anjani Aiyagari, Advocate

ASSISTANT REGISTRAR